

THE HIGH COURT OF MEGHALAYA AT SHILLONG

No.HCM.II/46/2016/Prcl/

Dated Shillong, 16th July, 2018.

SHORT TERM TENDER

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By Order


REGISTRAR GENERAL

Memo No.HCM.II/46/2016/Prcl/ 3972A Dated Shillong, 16th July, 2018.

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